

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: Turning Point Estate Private Limited				List of stakeholders as on: 11/03/2023								
Sl No	Category of Stakeholders	Summary of Claims Received		Summary of Claims admitted		Amount of Contingent Claims	Amount of claims rejected	Amount of Claims under verification	Details in Annexure	Remarks, if any	voting	
		No of Claims	Amount	No of Claims	Amount							
1	Unpaid insolvency resolution process costs								NA			
2	Liquidation costs incurred till date								NA			
3	Secured financial creditors	1	2,717,242,906	1	2,717,242,906	-	-	-	1		99.72	
4	Unsecured financial creditors	0	0	0	-	-	-	-				
5	Operational creditors (Workmen)	0	0	0	0	-	-	-				
6	Operational creditors (Employees)	0	0	0	0	-	-	-				
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-				
8	Operational creditors (other than Workmen, Employees and Government Dues)	0	0	0	0	0	0	0				
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	23,209,258	1	7,656,427	-	15,552,831	-	2		0.28	
	TOTAL	2	2,740,452,164	2	2,724,899,333	-	15,552,831	-		-	100	

OPERATIONAL CREDITORS - FORM B
OPERATIONAL CREDITORS-Contractors/ Suppliers/Consultants - FORM C Received

The Public Announcement called for submission of proof of claims from Operational Creditors in FORM C as stipulated in Regulation 17. Till 11.03.2023 the undersigned Resolution Professional has received claims from the following Operational Creditors:

Sr. no.	Name of Operational Creditor	Related party of the Corporate Debtor (Yes/No)	Identification Number, if any	Claim Amount (Rs.)	Amount Admitted	Amount under verification/ Not Admitted	As per Books of Accounts	Voting %
1	Gahlot & Sons	NO	AAAFG6873H	23,209,258	7,656,427	15,552,831		
	TOTAL			23,209,258	7,656,427	15,552,831		0.28%